

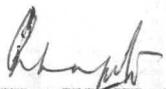
O.A.271/07

ORDER DATED 4th NOVEMBER, 2009

Coram:

Hon'ble Mr. C.R. Mohapatra, Member (A)

It is reported by Ld. Counsel for the applicant that the applicant has died on 17.11.07 and no substitution petition has been filed till date. Hence, as per rule the O.A. is dismissed as abated.


~~ADMINISTRATIVE MEMBER~~